

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(CA)/95(CHE)/2023  
**NAME OF THE PETITIONER(S)** : C N Srinivasan & Anr  
**NAME OF THE RESPONDENTS** : C R Narayana Rao (Consultants) Pvt Ltd  
**UNDER SECTION** : Sec 241-242 of CA, 2013

---

**ORDER**

Present: Ld. Counsel Shri. Sriram Venkatavaradhan for the Petitioner.

Ld. Counsel Shri. Raghav Menon for the Respondents No. 2 and  
3.

R1 is the company.

Ld. Counsel for the Petitioner states that Rejoinder has been e-filed,  
however hard copy is yet to be filed.

List the petition for hearing on **26.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)